NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 102/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Zylog Plastalloys Pvt. Ltd.

Zylog Composites Pvt. Ltd.

Pehnav E-retail Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Aditi Sheth, tot.

Advocate

Applicants

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2.

ORDER

Learned Advocate Ms. Aditi Sheth i/b Learned Advocate Ms. Vaibhavi Parikh present for Applicants.

At request of Learned Counsel for Applicant.

List the matter on 05.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.